

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCIVIL APPEAL D.NO. 736 OF 2010
(FOR PREL.HEARING)

COMMR.OF CENTRAL EXCISE,RAJKOT

Appellant (s)

VERSUS

AJANTA MANUFACTURING LTD.

Respondent(s)

(With appln. for condonation of delay in filing appeal, c/delay in re-filing appeal and office report)

Date: 09/04/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.M. PANCHAL

HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR

For Petitioner(s) Mr. Parag P. Tripathi, ASG
Mr. Ashok K Srivastava, Adv.
Mr. Kunal Behri, Adv.
Mr. B. Krishna Prasad, Adv.
Ms. Arti Gupta, Adv.
Ms. Monisha Handa, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Tag with C.A. Nos. 7739-42 of 2009.

[Charanjeet Kaur]
Court Master[Pushap Lata Bhardwaj]
Asstt. Registrar